

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1068 OF 2006

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

KAILASH GOUR & ORS

Appellant (s)

VERSUS

STATE OF ASSAM
(With office report)

Respondent(s)

Date: 05/08/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Mr. Navnit Kumar, Adv.
M/S Corporate Law Group,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondent alone is present.

Registry to process the matter for pre-final
hearing.

List again on 14.9.2011.

(H.B.PRABHAKARA SASTRY)
REGISTRAR